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NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD

CP(CAA) 75/NCLT/AHM/2017  
With CA(CAA) No. 39/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017**

Name of the Company: Sanghi Infrastructure Pvt. Ltd.

Section of the Companies Act: Sections 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MS. Dharmista Raval	Advocate	Petitioner	<u>D. Raval</u>
2	Mr. Yuvraj Thakore	Advocate	Petitioner	<u>Y. Thakore</u>

**ORDER**

Learned Advocate Ms. Dharmista Raval with Learned Advocate Mr. Yuvraj Thakore present for Petitioner.

At request of Learned Counsel for Petitioner.

List the matter on 10.10.2017.

B. R. 12.9.17  
BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

Dated this the 12th day of September, 2017.